

(b) if so, what were the terms and conditions prescribed for promotion of the employees to the posts in the higher grade;

(c) whether Government have under their consideration the question of re-classifying the posts in the grade of Rs. 40—60, Rs. 55—85 and Rs. 55—130; and

(d) if so, decision taken in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir.

(b) The incumbents of the posts in the higher grade were to be put to good use by a proper redistribution of work between the grades of Rs. 55—85 and 40—60, the staff in the former grade being called upon to perform semi-clerical duties. Future entrants to the higher grade were also required to possess educational qualifications higher than a slight degree of literacy required for posts in the lower grade.

(c) Yes, Sir.

(d) The matter is under consideration.

#### P. AND T. OFFICES IN MADHYA PRADESH

**522. Mulla Abdullahai:** Will the Minister of Communications be pleased to state:

(a) the number of Post and Telegraph Offices in Madhya Pradesh in August 1947;

(b) the number of Post and Telegraph Offices opened there (year-wise) since August, 1947; and

(c) the number of places where new Post and Telegraph Offices are proposed to be opened during the remaining period of the First Five Year Plan?

**The Minister of Communications (Shri Jagjivan Ram):** (a) On the 15th August, 1947 there were in Madhya

Pradesh 31 post offices, 156 P. & T. Combined Offices and 3 Departmental Telegraph Offices.

(b) A statement giving the information is placed on the Table of Sabha. [See Appendix III, annexure No. 54.]

(c) About 800 Post Offices and 44 Telegraph Offices.

#### न्यूनतम मजूरी अधिनियम के अन्तर्गत दोषीसिद्धियाँ

५२३. श्री जी० एल० चौधरी : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् १९५४ में उत्तर प्रदेश में न्यूनतम मजूरी अधिनियम, १९४८ के अन्तर्गत कितने अभियोग लगाये गये ;

(ख) कितने मुकदमों में दोषीसिद्धियाँ हुईं, और

(ग) कितने मुकदमों में दोषीसिद्धियाँ नहीं हुईं ?

**The Minister of Labour (Shri K. K. Desai):** Information about employments within the purview of the Uttar Pradesh Government is being collected and will be laid on the Table of the House when received. So far as employments in the Central sphere are concerned, the figures are:

(a) 8, of which five have been decided so far;

(b) 3.

(c) 2.

#### THEFTS ON EASTERN RAILWAYS

**524. Shri K. C. Jena:** Will the Minister of Railways be pleased to state:

(a) the number of cases of theft that have taken place on the Eastern Railway during the period from the 1st January, 1953 to the 31st October, 1954;

(b) whether any enquiries were held in regard to these thefts; and